

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP-185/2018 IN  
OA-3486/2014**

**New Delhi, this the 22<sup>nd</sup> day of May, 2018**

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Keshav Dalal,  
S/o Sh. Ishwar Singh,  
R/o C-74, Minto Road Complex,  
Minto Road, Delhi.

... Petitioner

(through Sh. Jatin Parashar for Sh. Ajesh Luthra)

Versus

1. Ashim Khurana

Chairman,  
Staff Selection Commission,  
Block No. 12, CGO Complex,  
Lodhi Road, New Delhi-3.

2. Amulya Patnaik,

Commissioner of Police,  
PHQ, MSO Building,  
IP Estate, New Delhi.

... Respondents

(through Sh. H.K. Gangwani)

**ORDER (ORAL)**

**Hon'ble Mr. Raj Vir Sharma, M(J)**

Heard.

2. Both the parties are in agreement that the directions given by us in the OA have been complied with. Therefore, this CP is closed. Notices issued to the alleged contemnors are discharged.

**(Nita Chowdhury)  
Member (A)**

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**(Raj Vir Sharma)  
Member (J)**